

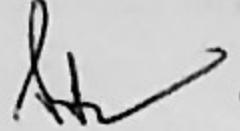
C.CP.No.221/94

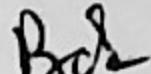
in
O.A.No.516/94

2/6/95 Hon.Mr.Justice B.C.Saksena, V.C.
Hon.Mr.S. Dayal, A.M.

Shri N.P. Singh, learned counsel for applicant has stated before us that the contempt petition has been rendered infructuous since the relief has been granted by the authorities.

The contempt petition is accordingly disposed of.


A.M.


V.C.